

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 116 OF 2016 &
IA Nos. 267, 268 OF 2016**

Dated: 23rd September, 2016

In the matter of :

M/s. Sanwariya Gas Ltd.

...Appellant(s)

Versus

Petroleum & Natural Gas Regulatory Board

...Respondent(s)

ORDER

The Court has not assembled today. As agreed by the parties, list the matter on **25.11.2016.**

Court Master

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